

ITEM NO.52

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23487/2019

(Arising out of impugned final judgment and order dated 03-09-2019 in CONT No. 2945/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ALOK KUMAR & ORS.

Petitioner(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

IA No. 150030/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 23504-23515/2019 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 140556/2019

FOR EXEMPTION FROM FILING O.T. ON IA 140557/2019

FOR APPLICATION FOR ABATEMENT ON IA 111832/2022

FOR APPLICATION FOR ABATEMENT ON IA 111834/2022

FOR APPLICATION FOR SUBSTITUTION ON IA 3975/2023

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 3976/2023

FOR EXEMPTION FROM FILING O.T. ON IA 3978/2023

IA No. 140556/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 140557/2019 - EXEMPTION FROM FILING O.T.)

Date : 06-11-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Satish Pandey, AOR
Mr. Akbar Ali, Adv.
Mr. Abdul Qadir, Adv.
Mrs. Lalita Gupta, Adv.
Mr. Anirudh Bankura, Adv.
Ms. Jay Jaimini Pandey, Adv.
Ms. Sadiya Shakeel, Adv.
Mrs. Gulfeshan Javed, Adv.
Mr. Atiqur Rahman Siddique, Adv.
Mr. Aviral Saxena, Adv.

For Respondent(s) Mr. Sudhansu Palo, AOR
Mr. Suraj Prakash Singh, Adv.
Mr. Parma Nand, Adv.
Mr. Sitiesh Kumar, Adv.
Mr. Surinder Kumar Rai, Adv.
Mr. Budhadeva Palo, Adv.
Mr. Sanjay Kumar Singh, Adv.

Mr. Anurag Kishore, AOR

Mr. Pawan Reley, Adv.
Mr. Vinod Sharma, AOR

Ms. Pallavi Pratap, AOR
Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Interim order will continue.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR